

ITEM NO.89

REGISTRAR COURT

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Transfer Petition(s)(Civil) No(s). 3122/2024

SONALI GOSWAMI

Petitioner(s)

VERSUS

SAGAR KHANDELWAL

Respondent(s)

(FOR ADMISSION and IA No.267607/2024-EX-PARTE STAY)

Date : 08-01-2025 This petition was called on for hearing today.

For Petitioner(s)

Ms. Vishakha, AOR
Mr. Ajay Gupta, Adv.
Ms. Surbhi Gupta, Adv.

For Respondent(s)

Mrs. Priya Puri, AOR
Mr. Anuj Gupta, Adv.
Ms. Pinki Aggarwal, Adv.
Ms. Ritu Mangla, Adv.

UPON hearing the counsel the Court made the following
O R D E R

It has been submitted by Ld. Counsel appearing on behalf of sole respondent that no counter affidavit would be filed on behalf of sole respondent. Let submission be taken on record.

The matter be processed for listing before the Hon'ble Court, under the rules.

SUJATA SINGH
Registrar

MG